## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(through video conference)

OWP No. 9900023/2011 IA No. 99001/2011 (S-2543/2011)

Baldev Raj

.....Appellant/Petitioner(s)

Through :- Mr. Abhinav Jamwal, Advocate vice Mr. Javed Iqbal, Advocate (on video call from residence in Jammu)

V/s

State of J&K and others

.....Respondent(s)

Through :- None

## Coram: HON'BLE MR. JUSTICE RAJNESH OSWAL, JUDGE

HIGH <u>ORDER</u> <u>13.05.2020</u>

Learned counsel for petitioner seeks leave of the Court to withdraw the writ

petition.

Accordingly, the writ petition is dismissed as withdrawn along with

connected CM(s).

## (RAJNESH OSWAL) JUDGE

Jammu 13.05.2020 Karam Chand

> Whether the order is speaking: Yes/No Whether the order is reportable: Yes/No